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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03-08-2020 AT 11.30 AM THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA/393/IB/2020**

**PETITION NUMBER : CP/1307/IB/2018**

**NAME OF THE PETITIONER(S) : V.VENKATA SIVAKUMAR (LIQUIDATOR)  
OF M/S THE JEYPORE SUGAR COMPANY LTD**

**NAME OF THE RESPONDENT(S) : IDBI BANK LIMITED AND ORS**

**UNDER SECTION : SEC,60 (5)**

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**ORDER**

Mr. V. Venkata Sivakumar (Liquidator) and the Counsel  
Mr. S. Sathyanarayanan on behalf of all the Respondents appeared  
through video conferencing today.

The Counsel for the Respondents seeks time to file sur-rejoinder.

List the matter on **18.08.2020** for further hearing.

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**[S. VIJAYARAGHAVAN]  
Member (Technical)**

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**[R. SUCHARITHA]  
Member (Judicial)**

vs